

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.161/ BB/2017	-	For filing additional information as required by Registry	252(1)	Actis Infrastructure Pvt. Ltd. Vs ROC

SL. NO. NAME (IN CAPITAL)
 & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. PARAMESHWAR
 G. BHAT (PCS)
 9149134152

PETITIONER

Parameswar Bhat

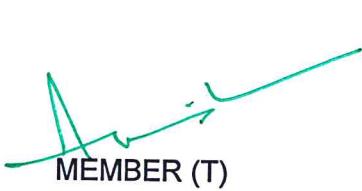
2. Dr. Ashok Kumar Mishra

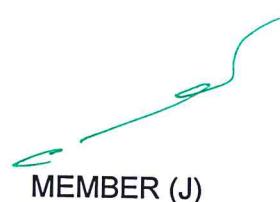
Response No 2

Dr. Ashok Kumar Mishra

PCS for petitioner is present. He has already filed proof of service of notice on ROC, Karnataka. Await report from ROC.

List it on 30.01.2018.


 MEMBER (T)


 MEMBER (J)